

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 13.02.2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

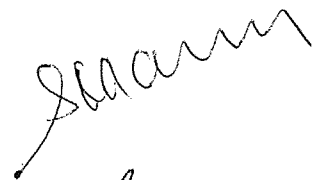
APPLICATION NUMBER :
PETITION NUMBER : TCP/106/2016
NAME OF THE PETITIONER(S) : S.K. GANESAN & 4 OTHERS
NAME OF THE RESPONDENT(S) : M/S BIDAR RUBBER AND RECLAIMS PVT. LTD. & 8 OTHERS
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

S. Manjula Devi, ADV
For KSR & Co

For petitioners



② C. B. VISHNU

COUNSEL FOR
R 1 to 6.



③ A. SREEMATHA
for Mr. B. J. HANMATHA

Counsel Amalgam



ORDER

Petitioner counsel stated that pleadings are complete. Matter is posted for final hearing on 12.03.2019.

(S. VIJAYARAGHAVAN)
Member (Technical)

(B.S.V. PRAKASH KUMAR)
Member (Judicial)